State Literacy Mission Authorities. Funds to be released to State Authorities from next financial year.

(vi) State Directorates of Adult Education to be strengthened to enable them to act as nodal agencies for monitoring and supervision of literacy programmes.

Mineral Reserves in Orissa

1214. SHRI SARADA MOHANTY: Will the Minister of MINES be pleased to state:

(a) the approximate quantum of iron ore, bauxite and manganese ore reserves in Orissa;

(b) the steps taken for the proper exploitation of those minerals; and

(c) the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI GIRIDHAR GAMANG): (a) The approximate quantum (recoverable reserves) of iron ore, Bauxite and Manganese ore in Orissa as on 1.4.1990 as per Indian Bureau of Mines (IBM) mineral inventory is as follows:----

(In million tonnes)

Iron Ore	-		
(Hematite)		2666.76 M	Т
Bauxite	—	1442.28 M	Т
Manganese Ore	;	40.84 M	Т

(b) and (c) Under the New National Mineral Policy announced in March, 1993, iron ore, bauxite and manganese have been dereserved and thrown open to private sector for exploration and exploitation.

Shortage of Fertilizers in Orissa

1215. SHRI PRAVAT KUMAR SAMANTARAY: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government are aware that there is an acute shortage of fertilizers in the State of Orissa for the current crop season; (b) if so, the reasons therefor; and

(c) the steps Government are taking to meet the demand of the State?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI RAM LAKHAN SINGH YADAV): (a) In the current Rabi Scason, there is no shortage of fertilizers reported in the state of Orissa.

(b) and (c) Do not arise.

Jawaharlal Nchru Scholarships

1216. SHRI K.M. KHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Jawaharlal Nehru Scholarships for doctoral studies have been given to a large number of students in 1994 and 1995;

(b) if so, the names of such students year-wise;

(c) whether some eligibilities have been prescribed for students to receive such scholarships;

(d) if so, the details thereof;

(e) whether students have to undergo some formalities before the award of such scholarships; and

(f) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION) (DR. KRUPASINDHU BHOI): (a) and (b) A Statement-I is enclosed. (see bclow)

(c) and (d) A Statement-II is enclosed. (see below)

(e) and (f) The applicants should be already registered for Ph.D. Degree for the concerned subject with a Government approved institution in India at the time of making application for scholarship. The candidates selected for scholarship will give an Undertaking in the prescribed format to the Jawaharlal Nehru Memorial Fund to observe the

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terms and conditions of the award of scholarship. The selected candidates are also required to submit to the Jawaharlal Nehru Memorial Fund a Medical Certificate issued by a Government Medical officer in the prescribed form, alongwith the said Undertaking.

Category of s	cholarship awardees		ents who were awarded Jawaharlal Ne plarships for Doctoral studies in
		1994	1995
1		2	3
Category I:	in India	Sharma Miss Jaya Jos Mr. Sirajul H Mr. E.D. Ch Mr. P. Gopal Ms. P. Srí La Miss Lalveena Miss Miniraj Mr. Rajpal B	m Bishwanath 2. Mr. Rajeev Kumar Srivastav se 3. Mr. Rajesh Kumar Jha Iasan 4. Ms. Shilpa Arvind Des Jacko 5. Mr. Nukala Anil Iakrishnan 6. Mr. Thomas J Mathew atha 7. Mr. Biswa Ranjan Phu a Vyas 8. Mr. Srijit Mishra 9. Ms. Rashi Prasad
Category II:	Indians to go to other Asian countries for collection of material in connection with their Ph.D. Studies in India	Mr. Bali Ran Mr. Davinder Chaudhar Mr. Gurbakha Mr. Avvari V Mohan Mr. T.G. Aru Mr. Rajesh K Mr. Somen N	Kumar 2. Mr. M. Narayanan ry 3. Mr. Shravan Kumar Sin ash Singh 4. Mr. Keshav Mishra /isvesuara 5. Mr. Pradhumna Dutt Kaushik un kumar
Category III:	Nationals of other Asian countries for Ph.D. Studies in India	Ms. Suraiya N	dur Razzaque I. Mr. Debasish Paul Naher 2. Mr. Dipankar hd. Sulaiman Chakraborty
Cambridge University		Ms. Gayatri I	Kanungo 1. Ms. S. Roy 2. Ms. M. Werrier

Statement-I

*Applications are called for through open advertisement. Selections are made through Screening/ interview by an Expert Committee constituted for the purpose. These scholarships are Administered by Jawaharlal Nehru Memorial Fund, New Delhi.

Statement II

Eligibility conditions for the award of Jawaharlal Nehru Scholarships for Doctoral Studies

(1) Candidates applying for scholarships should hold a first class postgraduate degree in the relevant subject. Academic attaintments being equal, weightage will be given to the creative or innovative ability, overall personality, maturity, artistic talent and general awareness of current events.

(2) Candidates should not be above 35 years of age on 1st October of the year of selection.

(3) Scholarships to Indian students selected for doing field work in another Asian country will be available only to persons who have been ordinarily resident in India for atleast 5 years preceding 1st October of the year of selection.

(4) Candidates wishing to study for doctorate degree will make arrangements themselves for admission/registration in an institution and as such only those candidates, who submit proof of having obtained admission/registration to the satisfaction of the Fund, will be considered for the award of scholarships.

(5) The scholarships will be tenable for studies only in the institutions approved by the Government.

(6) The scholarships to candidates of other Asian countries for study in India will be awarded to those who are already in India and, on completion of their postgraduate degrees, wish to pursue doctoral studies. However, if someone having obtained a Master's degree from an Asian country joins Ph.D. in India travelling to the place of study at his own cost, he/she will also be eligible for scholarship.

Legislation for providing reservations in Private Sector

1217. SHRI V.P. DURAISAMY: Will the Minister of WELFARE be pleased to state:

(a) whether Government will bring a legislation, making it mandatory for the private sector units to provide reservation to SCST candidates in employment;

(b) whether Government forsees any problem in doing so; and

(c) will the Government instruct at least such private sector units, which are borrowing money heavily from Government banks and financial institutions to abide by the reservation policy?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) to (c) The question of providing reservation in Private Sector to all Backward Classes including SCs and STs is being examined.

Expenditure on Education

1218. DR. BAPU KALDATE: SHRI PARAG CHALIHA: SHRI SOM PAL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the total expenditure on education in term of G.N.P.;

(b) the internationally acceptable level of G.N.P. for spending on education;

(c) the reasons for which real social sector spending has fallen in India during the past few years of fiscal restructuring; and

(d) the manner in which India propose to achieve goal for spending 6% of G.N.P. on education?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF